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SLP(C)No. 21381 OF 2003
ITEM No.37

Court No. 9

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21381/2003

(From the judgement and order dated 14/07/2003 in RSA 3058/03
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

ATMA SINGH

Petitioner (s)

VERSUS

BAKSHA SINGH @ GURBAX SINGH
(With prayer for interim relief)

Respondent (s)

Date : 12/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)
Mr. P.N. Puri, Adv.

For Respondent (s)
Mr. Neeraj Kumar Jain, Adv.
Mr. Aditya Kumar Chaudhary, Adv.
Mr. Bharat Singh, Adv.
Mr. Sanjay Singh, Adv.
for Mr. U.S. Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

The special leave petition is dismissed.

Sarita(Shelly Sengupta)
Court Master